

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4129  
ANSWERED ON:19.02.2014  
BAN ON USE OF CELL PHONES  
Kurup Shri N.Peethambara

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has advised not to allow children below 16 years of age to use cell phones in schools;
- (b) if so, the details thereof;
- (c) whether some State Governments have banned the use of cell phones in the schools;
- (d) if so, the details thereof;
- (e) whether the Government proposes to ban the use of cell phones in all the educational institutions run by the Government/private educational institutions; and
- (f) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a)&(b): The Central Board of Secondary Education (CBSE) advised the schools affiliated to it in July, 2009 to restrict the use of mobile phones in schools and provide landline telephone facilities in schools for emergency use by both teachers and students.
- (c)&(d): The circular of the CBSE is applicable to the schools affiliated to it across the country. However, most of the schools fall under the purview of the respective State Governments and it is their responsibility to issue such directions.
- (e)&(f): No such proposal is under the consideration of the Government.